Written Answers to		[12 March, 2020]	Unstarred Questions 4	
1.	2	3	4	
28.	Sikkim	2225	1500	
29.	Uttarakhand	3000	1500	
30.	West Bengal	1300	1300	
31.	Uttar Pradesh	1000	500	
32.	Nagaland	Nil	Nil	
33.	Mizoram	294-306*	150	
34.	Tamil Nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)	
35.	Telangana	6000	3750	
36.	Tripura	549-4590*	393-3030*	

<sup>\*</sup> Depending on the qualification and/or number of years of service

## Special courts under POCSO

## 2218. SHRI MAHESH PODDAR: SHRI TIRUCHI SIVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise list of number of Special Courts formed under the Protection of Children against Sexual Offences (POCSO) Act, 2012;
- (b) the State-wise list of number of judges appointed in Special Courts formed under the Protection of Children against Sexual Offences Act, 2012; and
- (c) the State-wise list of number of District Child Protection Units formed and receiving funds, as these units are responsible for rehabilitation and alternative care of children along with other services?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Section 28 of the Protection of Children from Sexual Offences (POCSO) Act, 2012 provides that the State Government shall in consultation with the Chief Justice of the High Court, by notification in the Official Gazette, designate

for each district, a Court of Session to be a Special Court to try the offences under the POCSO Act.

As informed by Department of Justice, setting up and functioning of the Special Courts comes under the domain of the State Governments and the Courts are set up by the State Governments in consultation with the High Courts concerned. Besides, as informed by Department of Justice, an amount of ₹99.43 crore has been released to 27 States/UTs for setting up of 649 Fast Track Special Courts (FTSCs) including 363 exclusive POCSO courts.

(c) The State-wise list of number of District Child Protection UnitsfDCPUs) formed and receiving funds during 2019-20 is given in the Statement.

Statement

State/UT-wise number of District Child Protection Units formed and receiving funds during 2019-20 upto 24.02.2020

Sl.No.	State	Number of DCPU
1	2	3
1.	Andhra Pradesh	13
2.	Arunachal Pradesh	25
3.	Assam	33
4.	Bihar	38
5.	Chhattisgarh	27
6.	Goa	2
7.	Gujarat	33
8.	Haryana	22
9.	Himachal Pradesh	12
10.	Jammu and Kashmir	22
11.	Jharkhand	24
12.	Karnataka	30
13.	Kerala	14

Written	Answers to [12 March, 2020]	Unstarred Questions	435
1	2	3	
14.	Madhya Pradesh	51	
15.	Maharashtra	36	
16.	Manipur	9	
17.	Meghalaya	11	
18.	Mizoram	8	
19.	Nagaland	11	
20.	Odisha	30	
21.	Punjab	22	
22.	Rajasthan	33	
23.	Sikkim	4	
24.	Tamil Nadu	32	
25.	Tripura	8	
26.	Uttar Pradesh	75	
27.	Uttarakhand	13	
28.	West Bengal	23	
29.	Telangana	33	
30.	Andaman and Nicobar Islands	3	
31.	Chandigarh	1	
32.	Dadra and Nagar Haveli	1	
33.	Daman and Diu	2	
34.	Lakshadweep	.=	
35.	Delhi	11,	
36.	Puducherry	4	
	Total	716	